

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 279
815/2014

IN THE MATTER OF:

Ms. Ameeta Mehra

...

Applicant/Petitioner

Versus

Ministry of Corporate Affairs and Ors.

...

Respondent

Under Section: 633(2)

Order delivered on 19.04.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 07.05.2021.



**T.S. Singh
(Court Officer)**